

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. IA 5810/2023 In C.P. (IB)/4362(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 5810/2023 Mr. Kinjalkumar Madhubhai
Chaudhary Resolution Professional of
Shamik Enterprises Pvt Ltd
V/s
Haresh Sankalchand Hirani
IN THE MATTER OF
Hindustan Candle Manufacturing Co.
Pvt. Ltd.
V/s
Sharmik Enterprises Pvt Ltd**

Section: - 45(1) U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.5810/2023: - Adv. Amey Hadwale appeared for the Applicant/RP. Adv. Mitali Bhatt a/w Adv. Ayush Rajani appeared for Respondents No.1,2 and 3. Adv. Jugal Haria, Adv. Swapnil Sandim appeared for Respondent No.4 through VC.

Counsel for the RP states at bar that he has an instruction not to proceed with this present application and withdraw the same as he intends to file a better application as case under Section 66 is made out against the Respondents. In view of the statement, **IA.No.5810/2023 is dismissed as withdrawn** with no order as to costs. File be closed and consigned.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)